

(11)


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP /118/CAA/2017
NAME OF THE TRANSFEROR : ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.
NAME OF THE TRANSFEREE : TRANSFERRE COMPANY AT DELHI
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Dominic S. David For P. Giridharan	Counsel for Applicant	
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ORDER

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on **26.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)